The Right of Children to Free, Compulsory and Quality Education (Amendment) Bill, 2023

श्री ईरण्ण कडाडी (कर्णाटक) : महोदय, मैं प्रस्ताव करता हूं कि निःशुल्क और अनिवार्य बाल शिक्षा का अधिकार अधिनियम, 2009 का और संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमित दी जाए।

The question was put and the motion was adopted.

श्री ईरण्ण कडाडी: महोदय, मैं विधेयक को पुर:स्थापित करता हूं।

MR. DEPUTY CHAIRMAN: No. 4, 'The National Commission for Fishermen (Welfare and Support) Bill, 2023.' Shri Beedha Masthan Rao Yadav to move for leave to introduce the Bill. Not present. No. 5, 'The Artificial Intelligence (Protection of Rights of Employees) Bill, 2023.' Shrimati Mausam Noor to move for leave to introduce the Bill. Not present. No.6, 'The Deepfake Prevention and Criminalisation Bill, 2023.' Shrimati Mausam Noor to move for leave to introduce the Bill. Not present. No.7, 'The Special Marriage (Amendment) Bill, 2024.' Shri V. Vijayasai Reddy to move for leave to introduce the Bill. Not present. No.8, 'The Hindu Marriage (Amendment) Bill, 2024.' Shri R. Girirajan to move for leave to introduce the Bill.

The Hindu Marriage (Amendment) Bill, 2024

SHRI R. GIRIRAJAN (TAMIL NADU): Sir, I move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

The question was put and the motion was adopted.

SHRI R. GIRIRAJAN: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: No. 9, 'The Constitution (Amendment) Bill, 2024 (substitution of article 263 and amendment of the Eighth and Seventh Schedules.)' Dr. Sasmit Patra to move for leave to introduce the Bill.